

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH (COURT-II)

(IB)-718(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL
BENCH (COURT-II) OF THE NATIONAL COMPANY LAW TRIBUNAL, NEW
DELHI ON 11.02.2020**

**NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM
Petrochemicals Pvt. Ltd.**

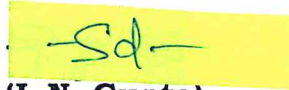
UNDER SECTION 9 OF IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner : Mr. Rishi Singhal, Adv. For R.P
Mr. Deepak Bansal

ORDER

CA- 1106 of 2020 is the Progress Report filed by RP annexing therein Minutes of the Second and Third CoC meetings along with all the documents/ announcements of Form-G. The same is taken on record with all exceptions.



**(L.N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**